## Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

## Minutes of NC-V meeting held on 19.09.2013

The meeting No.24/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 19.09.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice Chairman	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.24/AM-14 dated 19.09.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 24/84-ALC3/2013 MEETING DATE : 19.09.2013

Case No.:5/16/84-ALC3/2013	5	10.00.2012	Status: Approved
HQ File :01/84/050/00106/AM14/		Lic.No/Date:0210191390 04.07.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this	
case as per written comments of DIPP conveyed vide their O. M. No. Nil, dated 19.09.2013 as detailed below:-	

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Industrial Leather Hand Gloves	16,000 Pair	Grey fabrics made from	0.125 Meter
	with grey fabrics made from		relevant manmade fibres with	per pair
	relevant man made fibres		relevant GSM, width-1.6	
			Meter	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved
HQ File :01/84/050/00130/AM14/		Lic.No/Date:5610002442 08.07.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, taking cue from SION H-97, as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity	_	
1.	PP Woven Jumbo Bags	5,00,000	P.P. Woven fabric	3,79,575 Kgs.
	Milky white Neocon Brand	Kgs.	P.P. Granules for	1,41,750 Kgs.
			webbing/thread	
			Master Batch U.V.	3500 Kgs.

		Stabilizer for webbing/ thread			
		P.P. Granules for packing As per packing	g		
		material policy			
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

			Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
3	HQ File :01/84/050/00160/AM14/		Lic.No/Date:3010095470 18.07.2013	Defer Date: 17.10.2013
		the case as per agenda alongwith other was decided to defer the case for re-list	1 1	to refer to DIPP

	Case No.:1/20/84-ALC3/2013			Status: Deferred
4	HQ File :01/84/050/00135/AM14/			Defer Date: 03.10.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 03.10.2013.

Case No.:3/20/84-ALC3/2013	Party Name: K H EXPORTS INDIA	Meet No/Date:24/84-ALC3/2013	Status: Deferred
	PRIVATE LIMITED,	19.09.2013	

HQ File :01/84/050/00137/AM14/	RLA File :04/24/040/00091/AM14/	Lic.No/Date:0410148277 25.07.2013	Defer Date: 17.10.2013
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 17.10.2013.

Case No.:10/24/84-ALC3/2013	-	10.00.2012	Status: Approved
HQ File :01/84/050/00168/AM14/		Lic.No/Date:0510361864 05.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Skirts made of 100%	430 Nos.	100% Polyester dyed	1613 Sq.
	Polyester dyed woven fabric,		woven fabric, GSM-78+/-	meter
	GSM-78+/-10%, Style No.		10%	
	83S3469			
2.	Ladies Top made of 100%	6460 Nos.	100% Polyester dyed	8398 Sq.
	Polyester dyed woven fabric,		woven fabric, GSM-123+/-	meter
	GSM-123+/-10%, Style No.		10%	
	010-14C00914			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:18/24/84-ALC3/2013	Party Name: ASHUTOSH FIBER PVT. LTD.	10 00 2012	Status: Approved
HQ File :01/84/050/00176/AM14/		Lic.No/Date:0810123480 05.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	1/39 Tex 100% Para Aramid	5000 Kgs.	Para Aramid Fiber	5200 Kgs.
	Yarn			
2.	1/25 Tex 100% Para Aramid	2000 Kgs.	Para Aramid Fiber	2080 Kgs.
	Yarn	_		_

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/24/84-ALC3/2013	1 3	10.00.2012	Status: Approved
HQ File :01/84/050/00175/AM14/		Lic.No/Date:0510362090 06.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per measurement chart & sketch of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Other Outer Garments- Ladies Top made of 100% Polyester printed fabric, embellished with sequins, GSM-205+/-10%, Style No. 135290 ELOISE JACKET		100% Polyester printed fabric, embellished with sequins, GSM-205+/-10%, width-122 cms.	meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/24/84-ALC3/2013	12	10.00.2012	Status: Approved
HQ File :01/84/050/00159/AM14/		Lic.No/Date:0810123617 07.08.2013	·

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Woven fabric of synthetic staple	1,50,000	Relevant Manmade	1,18,800 Kgs.
	fibre mixed mainly or solely with	Kgs.	Fibre	(including 10%
	manmade filaments containing			wastage)
	72% manmade fibre & 28%		Relevant Manmade	44,100 Kgs.
	manmade filament yarn		Filament Yarn	-

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	- 11-15 - 11-11-1	10 00 2012	Status: Approved
HQ File :01/84/050/00166/AM14/		Lic.No/Date:5610002599 07.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

**Export Product** Quantity allowed S.No. **Export** Import item

10			Quantity				
	1.	Acrylic coated fabric (single	· '	Celvolit 1602 (on solid	, ,	Kgs.	
		side)(Net content of Celvolit	Kgs.	content basis)	(including	3%	
		1602-1,21,598 Kgs. &			wastage)		
		Titanium Dioxide-51,700 Kgs.		Titanium Dioxide	53,251	Kgs.	
					(including	3%	
					wastage)		
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.							

Case No.:14/24/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Approved
HQ File :01/84/050/00172/AM14/		Lic.No/Date:0510362500 13.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart & sketch of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Girls Dress made of 100% Cotton	4850 Nos.	100% Cotton denim printed	4413	Sq.
	denim printed fabric, GSM-		fabric, GSM-153+/-10%	meter	
	153+/-10%, Style No. CT8-				
	7119102				
2.	Girls Dress made of 100% Cotton	5300 Nos.	100% Cotton denim printed	9593	Sq.
	denim printed fabric, GSM-		fabric, GSM-153+/-10%	meter	
	153+/-10%, Style No. CT8-				
	7119229				
3.	Girls Dress made of 100%	6200 Nos.	100% Lyocell denim fabric,	5208	Sq.
	Lyocell denim fabric, GSM-		GSM-197+/-10%	meter	

197+/-10%, Style No.CT8	-		
7119106			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:16/24/84-ALC3/2013	1 -	10.00.2012	Status: Approved
HQ File :01/84/050/00174/AM14/		Lic.No/Date:0510362750 16.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Top made of 100%	4520 Nos.	100% Polyester dyed	6735	Sq.
	Polyester dyed woven fabric,		woven fabric, GSM-110+/-	meter	
	GSM-110+/-10%, Style No.		10%		
	TL290181MI				
2.	Ladies Top made of 61% Silk	1467 Nos.	61% Silk 39% Lurex dyed	3829	Sq.
	39% Lurex dyed woven fabric,		woven fabric, GSM-52+/-	meter	
	GSM-52+/-10%, Style No.		10%		
	IV308744				

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

II		10.00.2012	Status: Approved
HQ File :01/84/050/00173/AM14/	RLA File :05/24/040/00168/AM14/	Lic.No/Date:0510362890	

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	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details
	submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after
	deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

||19.08.2013

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Dress in 100% Cotton	8745 Nos.	100% Cotton printed	14,373 Sq.
	printed woven fabric, GSM-88+/-		woven fabric, GSM-88+/-	meter
	10% with Indian lining, Style No.		10%	
	684773			
2.	Girls Skirt in 100% Cotton	13,350	100% Cotton printed	19,745 Sq.
	printed woven fabric, GSM-88+/-	Nos.	woven fabric, GSM-88+/-	meter
	10% with Indian lining, Style No.		10%	
	928789 & 930978			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:3/24/84-ALC3/2013	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
14	HQ File :01/84/050/00161/AM14/			Defer Date: 17.10.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.

	Case No.:11/24/84-ALC3/2013	Party Name: LOYAL TEXTILE MILLS LTD	I I	Status: Deferred
	HQ File :01/84/050/00169/AM14/	RLA File :35/24/040/00023/AM14/	Lic.No/Date:3510041936	Defer Date:

	15		22.08.2013	17.10.2013
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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.

	Case No.:12/24/84-ALC3/2013	Party Name: LOYAL TEXTILE MILLS LTD		Status: Deferred
16	HQ File :01/84/050/00170/AM14/		Lic.No/Date:3510041934 22.08.2013	Defer Date: 17.10.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.

Case No.:5/24/84-ALC3/2013	Party Name: GAURAV INTERNATIONAL	10 00 2012	Status: Approved
HQ File :01/84/050/00163/AM14/		Lic.No/Date:0510363381 23.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Skirt made of 100% Cotton	720 Nos.	100% Cotton lace dyed	370 Kgs.
	lace dyed net knitted fabric, GSM-		net knitted fabric, GSM-	
	290+/-10%, Style: Romy		290+/-10%	
2.	Ladies Dress made of 100%	1430 Nos.	100% Cotton lace dyed net	1001 Kgs.
	Cotton lace dyed net knitted fabric,		knitted fabric, GSM-290+/-	
	GSM-290+/-10%, Style:		10%	
	Seraphina			

3.	Ladies Shirt (Full Sleeves) made of	580 Nos.	73% Cotton 27% Silk dyed	1595	Sq.
	73% Cotton 27% Silk dyed woven		woven fabric, GSM-40+/-	meter	
	fabric, GSM-40+/-10%, Style:		10%		
	327468				

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		10.00.2012	Status: Approved
HQ File :01/84/050/00165/AM14/		Lic.No/Date:0510363460 23.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below-

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	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
	1.	Ladies Top in 100% Polyester	10,289	100% Polyester solid dyed	15,838 Sq.
		solid dyed woven fabric, GSM-	Nos.	woven fabric, GSM-88+/-	meter
		88+/-10%, Style No. 7638329		10%	
	2.	Ladies Top in 100% Polyester	989 Nos.	100% Polyester printed	2146 Sq.
		printed woven fabric, GSM-80+/-		woven fabric, GSM-80+/-	meter
		10%, Style No.		10%	
		7638919/7642735			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:13/24/84-ALC3/2013

18

Party Name: ORIENT FASHION

Meet No/Date:24/84-ALC3/2013

||Status:

		EXPORTS(INDIA) PVT.LTD.	19.09.2013	Deferred
19	HQ File :01/84/050/00171/AM14/			Defer Date: 10.10.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.10.2013.

Case No.:6/24/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	10.00.2012	Status: Approved
HQ File :01/84/050/00164/AM14/		Lic.No/Date:0510363784 27.08.2013	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Dress made of 100% Cotton	5700 Nos.	100% Cotton yarn dyed	5586 Sq.
	yarn dyed fabric, GSM-151+/-		fabric, GSM-151+/-10%	meter
	10%, Style No.CT8-7119110			
2.	Babies Garment (Jump Suite)	3650 Nos.	100% Cotton Denim	3468 Sq.
	made of 100% Cotton Denim		printed fabric, GSM-	meter
	printed fabric, GSM-149+/-10%,		149+/-10%	
	Style No. BGS40P1904			
3.	Girls Dress made of 100% Cotton	10,750	100% Cotton printed	11,718 Sq.
	printed fabric, GSM-88+/-10%,	Nos.	fabric, GSM-88+/-10%	meter
	Style No.674938			
4.	Girls Dress made of 100% Cotton	6450 Nos.	100% Cotton dyed fabric,	5160 Sq.

	dyed fabric, GSM-159+/-10%, Style No.CT8-7119109		GSM-159+/-10%	meter	
5.	Girls Dress made of 100% Cotton	3800 Nos.	100% Cotton dyed fabric,	5472 Sq.	1
	dyed fabric, GSM-159+/-10%,		GSM-159+/-10%	meter	
	Style No.CT8-7119244				

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		5	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
21	HQ File :01/84/050/00177/AM14/		Lic.No/Date:0410149217 28.08.2013	Defer Date: 17.10.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 17.10.2013.

	Case No.:4/24/84-ALC3/2013	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
22	HQ File :01/84/050/00162/AM14/		Defer Date: 10.10.2013

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 10.10.2013.

Case No.:9/24/84-ALC3/2013	Party Name: MAYA EXPORTS CORPN	Meet No/Date:24/84-ALC3/2013	Status: Deferred
		19.09.2013	

HQ File :01/84/050/00167/AM14/	RLA File :05/24/040/00176/AM14/	Lic.No/Date:0510364151 02.09.2013	Defer Date: 17.10.2013
Decision: The Committee considered has not furnished the CAD/CAM, method the Committee after deliberations deconsideration of the proposal. The case	easurement chart and sketch of export ecided to ask the applicant firm to	product in support of their propo	sal. Accordingly,

		Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:24/84-ALC3/2013 19.09.2013	Status: Deferred
24	HQ File :01/84/050/00178/AM14/	RLA File :04/24/040/00113/AM14/	Lic.No/Date:0410149440 03.09.2013	Defer Date: 17.10.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to the applicant firm on 16.09.2013. The Committee, therefore, decided to await the requisite			ll.

information/details from the applicant firm in support of their proposal and defer the case for re-listing on 17.10.2013.

## MANUAL AGENDA CASE

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	Case No.270	M/s Nahar Textiles Pvt. Ltd., Mumbai
	NC 24/AM-14, dt. 19.09.2013	Part File No.01/84/50/184/AM-04/DES-V
	Ratification of input output norms against Advance Authorization No.0310203919 dated 06.05.2003	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and considered the written request, received through e-mail, for not attending for the personal hearing. The documents received through e-mail do not serve the purpose. The Committee after deliberations acceded to the request of the applicant firm and decided that representative (s) of applicant firm may come for personal hearing on any working Thursday with prior intimation to the O/o DGFT. While coming for personal hearing, the technical person may also be present before NC who can substantiate the requirement of inputs explaining the case with supporting documents/samples etc.

(26)

Case No.271 M/s Radnik Exports, New Delhi			
NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/088/AM-14/DES-V		
Re-fixation of input output norms in re	espect of Advance Authorization No.0510356330 dated		
05.06.2013.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee, after deliberations has decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, copies of the shipping bills and technical person to explain the details of the case. The case stands for re-listing on 10.10.2013.

(27)

Case No.272	M/s Radnik Exports, New Delhi				
NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/062/AM-14/DES-V				
Re-fixation of input output norms against Advance Authorization No.0510354793 dated 21.05.2013					

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee, after deliberations has decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, copies of the shipping bills and technical person to explain the details of the case. The case stands for re-listing on 10.10.2013.

(28)

Case No.273	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi				
NC 24/AM-14, dt. 19.09.2013	File No.01/84/162/511/AM-13/DES-V				
Ratification of input output norms against Advance Authorization No.0510337525 dated 19.10.2012.					

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/65/2013-14/Hos., dated 19.09.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Ouantity allowed

		Quantity				
1.	Surgical Gown with/ without wrap and with/ without O.T. Towel made from non	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg.	Kg. of	per net
	woven SMMMS/SMMS/SMS/ Spunbond fabric		Spunlace fabric of relevant GSM	1.05 Kg.	Kg. of	per net
			Pouch	1 per j	piece	
			Inner box	1 per j	piece	
			Outer carton	1 per j	piece	
2.	Patient Gown with/ without pouch made from non woven	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg. conter	Kg. of nt	per net
	SMMMS/SMMS/SMS/		Pouch	1 per piece		
	Spunbond fabric		Inner box	1 per piece		
			Outer carton	1 per		
3.	Isolation Gown with/ without pouch made from nonwoven SMMMS/SMMS/SMS/	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg.	Kg. of	per net
	Spunbond fabric		Inner box	1 per j	piece	
			Outer carton	1 per j	piece	
4.	Scrub Suit made from non woven SMMMS/SMS/ Spunbond	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.05 Kg.	Kg. of	per net
	fabric		Pouch	1 per j	piece	
			Inner box	1 per	piece	
			Outer carton	1 per j	piece	
5.	Back Table Cover with/ without pouch made from	1 pcs.	Non-woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant	1.05 Kg.	Kg.	per net

	non-woven SMMMS/SMMS/SMS/		GSM or Spunlace fabric of relevant GSM.	content	
	Spunbond fabric or Spunlace fabric.		PE Film of relevant GSM	1.05 Kg. Kg. of content	per net
			Pouch	1 per piece	
			Inner box	1 per piece	
			Outer carton	1 per piece	
6.	MAYO Stand Cover made from non-woven SMMMS/SMMS/SMS/Spunbond fabric or	1 pcs.	Non-woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM or Spunlace fabric of relevant GSM.	Kg. of	per net
	Spunlace fabric.		PE Film of relevant GSM	1.02 Kg. Kg. of content	per net
			Laminated fabric	1.02 Kg. Kg. of content	per net
			Pouch	1 per piece	
			Inner box	1 per piece	
			Outer carton	1 per piece	
7.	Wrap made from non woven SMMMS/SMMS /SMS/Spunbond fabric or	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	Kg. of content	per net
	Spunlace fabric.		Outer carton	1 per piece	
8.	Plain Drape made from non- woven SMMMS/ SMMS/SMS/Spunbond	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. Kg. of content	per net

	fabric		Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
9.	C-Section Drape made from	1 pcs.	Non woven SMMMS/SMMS/	1.08	Kg.	per
	non-woven		SMS/Spunbond fabric of relevant	Kg.	of	net
	SMMMS/SMMS/SMS/		GSM	conte	nt	
	Spunbond fabric		PE Film	1.04	Kg.	per
				Kg.	of	net
				conte		
			Laminated fabric	1.04	Kg.	per
				Kg.	of	net
				conte		
			Plastic Adhesive Sheet	1.04	Kg.	per
				Kg.	of	net
			D 1	conte	_	
			Pouch	. ^	piece	
			Inner box	<u> </u>	piece	
			Outer carton	1 per	-	
10.	Ophthalmic Drape made	1 pcs.	Non woven SMMMS/SMMS/	1.08	Kg.	per
	from non-woven		SMS/Spunbond fabric of relevant	Kg.	of	net
	SMMMS/SMMS/SMS/		GSM	conte		
	Spunbond fabric		Plastic Adhesive Sheet	1.02	Kg.	per
				Kg.	of	net
			DE E3	conte		
			PE Film	1	Kg.	
				Kg.		net
			D 1	conte		
			Pouch	1 per		
			Inner box	1 per	риссе	

			Outer carton	1 per	piece	
11.	Bilateral Drape made from	1 pcs.	Non woven SMMMS/SMMS/	1.08	Kg.	per
	non-woven SMMMS/		SMS/Spunbond fabric of relevant	Kg.	of	net
	SMMS/SMS/ Spunbond		GSM	conter		
	fabric.		Laminated fabric	1.04	Kg.	per
				Kg.	of	net
				conter	nt	
			PE Film	1.04	Kg.	per
				Kg.	of	net
				conter	<u>nt</u>	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
12.	Under Buttock Drape made	1 pcs.	Non woven SMMMS/SMMS/	1.08	Kg.	per
	from non woven SMMMS/		SMS/Spunbond fabric of relevant	Kg.	of	net
	SMMS/SMS/ Spunbond		GSM	conter	nt	
	fabric		Spun lace fabric	1.05	Kg.	per
				Kg.	of	net
				conter	nt	
			PE Film	1.04	Kg.	per
				Kg.	of	net
				content		
			Pouch	1 per piece		
			Innorhow	1 nor	niece	
1			Inner box	1 per	picce	
			Outer carton	1 per	•	
13.	Vertical Isolation drape	1 pcs.		_	•	per
13.	Vertical Isolation drape made from PE Film, Plastic	1 pcs.	Outer carton	1 per	piece	per net
13.	1	1 pcs.	Outer carton	1 per 1.03	piece Kg.	_

ı	1	ı	1	1	_	ı
				Kg.	of	net
				conte	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
14.	Microscope drape made	1 pcs.	PE Film of relevant GSM	1.03	Kg.	per
	from PE Film, Plastic			Kg.	of	net
	Adhesive Sheet.			conte	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
15.	C-Arm Cover made from	1 pcs.	PE Film of relevant GSM	1.03	Kg.	per
	PE Film, Plastic Adhesive	•		Kg.	of	net
	Sheet.			conte	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton		piece	
16.	Leg Cover made non woven	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	SMMMS/SMMS /SMS/	1	SMS/Spunbond fabric of relevant	Kg.	of	net
	Spunbond fabric		GSM	conte	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	<u> </u>	_	
17.	Universal Pack with/ without	1 pcs.	Non woven SMMMS/SMMS/	1.04	•	per
		1			of	net
	covers, wrap, pouch, O.T.		GSM	conte		
	towel made from non woven		Laminated fabric of relevant GSM	1.04	Kg.	per
	SMMMS/SMMS/SMS/				of	net
	Spunbond fabric.			conte		
17.	Surgical Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/	1 pcs.	Outer carton  Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1 per 1.04 Kg. conter 1.04 Kg.	piece  Kg. of of Kg. of	per

			PE Film of relevant GSM	1.02 Kg.	Kg. of	per net
			Spun lace fabric of relevant GSM	1.05 Kg.	Kg.	per net
			Pouch	1 per	_	
			Inner box	1 per		
			Outer carton	1 per		
18.	Universal Extremity Pack with/without Surgical Gown,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant	1.04 Kg.	Kg.	per net
	drapes, covers, wrap,		GSM	conter	nt	
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.04	Kg.	per
	from non woven SMMMS/			Kg.	of	net
	SMMS/SMS/Spunbond			conter	nt	
	fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of nt	net
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conter	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per		
19.	Lower Extremity Pack	1 pcs.	Non woven SMMMS/SMMS/	1.04	Kg.	per
	with/without Surgical Gown, drapes, covers, wrap,		SMS/Spunbond fabric of relevant GSM	Kg.	of nt	net
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.04	Kg.	per
	from non woven			Kg.	of	net

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	SMMMS/SMMS/SMS/			conte	<u>nt</u>	
	Spunbond fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conte	nt	
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conte	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	•	
20.	Upper Extremity Pack	1 pcs.	Non woven SMMMS/SMMS/	1.04	Kg.	per
	with/without Surgical Gown,		SMS/Spunbond fabric of relevant		of	net
	drapes, covers, wrap, pouch,		GSM	1	content	
	O.T. towel made from non		Laminated fabric of relevant GSM	1.04	Kg.	per
	woven			Kg.	of	net
	SMMMS/SMMS/SMS/			conte		
	Spunbond fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conte		
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conte		
			Pouch	1 per	piece	
			Inner box	1 per	1	
			Outer carton	1 per	<u> </u>	
21.	Delivery Pack with/ without	1 pcs.	Non woven SMMMS/SMMS/	1.04	Kg.	per
	Surgical Gown, drapes,	F	SMS/Spunbond fabric of relevant	1	of	net
	covers, wrap, pouch,		GSM	conte		
	maternity pad, PVC Ear		Laminated fabric of relevant GSM	1.04	Kg.	per
I	1 Pau, 1 , C Dui	I	Laminated more of relevant ODM	1 1.0 1	115.	POI

	Syringe, O.T. towel, Cord Clamp made from non-			Kg.	of nt	net
	woven		PE Film of relevant GSM	1.02	Kg.	per
	SMMMS/SMMS/SMS/			Kg.	of	net
	Spunbond fabric.			conten	nt	
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conten	<u>nt</u>	
			Maternity pad	1 per j	piece	
			PVC for Syringe	1 per j	piece	
			Cord Clamp	1 per j	_	
			Pouch	1 per p		
			Inner box	1 per j		
			Outer carton	1 per j		
22.	Lithotomy Pack with/	1 pcs.	Non woven SMMMS/SMMS/		Kg.	per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM	conten		
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03	Kg.	per
	from non woven SMMMS/SMMS/SMS/			Kg.	of	net
	Spunbond fabric		PE Film of relevant GSM		Kg.	ner
	Spanoona more		1 L I mii of felevant GSW	Kg.	of	per net
				conten		TIC (
			Spun lace fabric of relevant GSM		Kg.	per
				Kg.	of	net
				conten		
			Pouch	1 per j		
			Inner box	1 per p	_	
			Outer carton	1 per i		

23.	C-Section Pack with/ without Surgical Gown,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant	1.04 Kg.	of	per net
	drapes, covers, wrap,		GSM	conter		
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	l	Kg.	per
	from non woven SMMMS/SMMS/SMS/			Kg.	of	net
	Spunbond fabric.		Plastic Adhesive Sheet		Kg.	nar
	Spanoona more.		1 lastic Adhesive Sheet	Kg.	of	per net
				conter		TIC t
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conter		
			PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conter	nt	
			Yankaur suction handle	1 per	piece	
			Yankaur suction tube	1 per	piece	
			Maternity pad	1 per	piece	
			PVC for Syringe	1 per	piece	
			Cord Clamp	1 per	piece	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per		
24.	Gynecology Pack with/	1 pcs.	Non woven SMMMS/SMMS/		Kg.	per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM	conter		
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.04	Kg.	per
	from non woven			Kg.	of	net
	SMMMS/SMMS/SMS/			conter	II	

	Spunbond fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conter	nt	
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conter	nt	
			Maternity pad	1 per j	piece	
			PVC for Syringe	1 per j	piece	
			Cord Clamp	1 per j	piece	
			Pouch	1 per j	piece	
			Inner box	1 per j	piece	
			Outer carton	1 per j	piece	
25.	Cystoscopy Pack with/	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM	conten	nt	
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.03	Kg.	per
	from nonwoven			Kg.	of	net
	SMMMS/SMMS/SMS/			conter	nt	
	Spunbond fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conter	<u>nt</u>	
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conter		
			Pouch	1 per		
			Inner box	1 per		
			Outer carton	1 per j		
26.	TUR Pack with/ without	_	Non woven SMMMS/SMMS/	1.03	Kg.	per
	Surgical Gown, drapes,		SMS/Spunbond fabric of relevant	Kg.	of	net

	covers, wrap, pouch, O.T.		GSM	conter	nt	
	towel made from non woven		Laminated fabric of relevant GSM	1.03	Kg.	per
	SMMMS/ SMMS/SMS/			Kg.	of	net
	Spunbond fabric.			conter		
			PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conter		
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
			D 1	conter		
			Pouch	1 per	•	
			Inner box	1 per	•	
27		4	Outer carton	1 per	_	
27.	Craniotomy Pack with	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM	conter		
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.03	Kg.	per
	from nonwoven SMMMS/SMMS/SMS/			Kg.	of	net
	Spunbond fabric.		DE Eiles of molecular CSM	conter		40.04
	Spunoona laone.		PE Film of relevant GSM	$\begin{vmatrix} 1.02 \\ V \alpha \end{vmatrix}$	Kg. of	per
				Kg.		net
			Spun lace fabric of relevant GSM	1.05		per
			Spair ace labre of recvant OSW	Kg.	of	net
				conter		iict
			Pouch	1 per		
			Inner box	1 per		
			Outer carton	1 per	•	
28.	EENT Pack with/ without	1 pcs.	Non woven SMMMS/SMMS/		_	per

	Surgical Gown, drapes, covers, wrap, pouch, O.T.		SMS/Spunbond fabric of relevant GSM	Kg.	of nt	net
	towel made from non woven		Laminated fabric of relevant GSM	1.03	Kg.	per
	SMMMS/SMMS/SMS/			Kg.	of	net
	Spunbond fabric.			conte		
			PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conte	nt	
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conte	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
29.	Laparotomy Pack with/	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM	conte	nt	
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.03	Kg.	per
	from non woven			Kg.	of	net
	SMMMS/SMMS/SMS/			conte		
	Spunbond fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conte		
			Spun lace fabric of relevant GSM		Kg.	per
				Kg.	of	net
			D 1	conte		
			Pouch	1 per	•	
			Inner box	1 per		
			Outer carton	1 per	риссе	

30.	Laparotomy Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg.	Kg. of	per net
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.03	Kg.	per
	from non woven			Kg.	of	net
	SMMMS/SMMS/SMS/			conter	nt	
	Spunbond fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conter		
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
			D 1	conter		
			Pouch	1 per	•	
			Inner box	1 per		
2.1	T .	1	Outer carton	1 per		
31.	Laparoscopic Chalacystastastas Pack with/	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	Cholecystectomy Pack with/ without Surgical Gown,		SMS/Spunbond fabric of relevant GSM	Kg.	of ot	net
	drapes, covers, wrap,		Laminated fabric of relevant GSM	1.03	Kg.	ner
	pouch, O.T. towel made		Lanimated labre of fee valid GSIVI	Kg.	of	per net
	from non woven			conter		
	SMMMS/SMMS/SMS/		PE Film of relevant GSM	1.02	Kg.	per
	Spunbond fabric.			Kg.	of	net
				conter		
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conter	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	

			Outer carton	1 per	piece	
32.	Arthroscopic Pack with/	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM	conte	nt	
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.03	Kg.	per
	from non woven			Kg.	of	net
	SMMMS/SMMS/SMS/			conte	nt	
	Spunbond fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conte	nt	
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conte	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
33.	Ortho Pack with/ without	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	Surgical Gown, drapes,		SMS/Spunbond fabric of relevant	Kg.	of	net
	covers, wrap, pouch, O.T.		GSM	conte	nt	
	towel made from non woven		Laminated fabric of relevant GSM	1.03	Kg.	per
	SMMMS/SMMS/SMS/			Kg.	of	net
	Spunbond fabric.			conte		
			PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conte		
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conte	nt	
			Pouch	1 per	piece	

				Inner box	1 per	piece	
L				Outer carton	1 per	piece	
	34.	Shoulder Pack with/ without	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
		Surgical Gown, drapes, covers, wrap, pouch, O.T.		SMS/Spunbond fabric of relevant GSM	Kg.	of nt	net
		towel made from non woven SMMMS/SMMS/SMS/Spunbond fabric.		Laminated fabric of relevant GSM	1.03 Kg.	Kg. of	per net
		Spanoona mone.		PE Film of relevant GSM	1.02 Kg.	Kg.	per net
				Spun lace fabric of relevant GSM	1.05 Kg.	Kg.	per net
				Pouch	1 per	piece	
				Inner box	1 per		
				Outer carton	1 per	piece	
	35.	Hip Pack with/ without Surgical Gown, drapes, covers, wrap, pouch, O.T.	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg.	Kg. of	per net
	towel made from non woven SMMMS/ SMMS/SMS/ Spunbond fabric.		Laminated fabric of relevant GSM	1.03 Kg.	Kg. of	per net	
		Spanoona mone.		PE Film of relevant GSM	1.02 Kg.	Kg.	per net
					conter	nt	
				Spun lace fabric of relevant GSM	1.05 Kg.	Kg.	per net
					conter	<u>nt</u>	

			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
36.	Hand Pack with/ without	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	Surgical Gown, drapes,		SMS/Spunbond fabric of relevant	Kg.	of	net
	covers, wrap, pouch, O.T.		GSM	conte	nt	
	towel made from non woven		Laminated fabric of relevant GSM	1.03	Kg.	per
	SMMMS/SMMS/SMS/ Spunbond fabric.			Kg.	of nt	net
			PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conte	nt	
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net
				conte	nt	
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
37.	Vertical Isolation Pack with/	1 pcs.	Non woven SMMMS/SMMS/	1.03	Kg.	per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM	conte		
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.03	Kg.	per
	from non woven			Kg.	of	net
	SMMMS/SMMS/SMS/		DE ET. C. 1 COM	conte		
	Spunbond fabric.		PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
			Constant Chair C. 1 4 CCM	conte		
			Spun lace fabric of relevant GSM	1.05	Kg.	per
				Kg.	of	net

				conte	nt	
			Plastic Adhesive Sheet	1.02	Kg.	per
				Kg.	of nt	net
			Pouch	1 per	piece	
			Inner box	1 per	piece	
			Outer carton	1 per	piece	
38.	Cardiovascular Pack with/	1 pcs.	Non woven SMMMS/SMMS/	1.04		per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM	conte		
	pouch, O.T. towel made		Laminated fabric of relevant GSM	1.03	Kg.	per
	from non woven			Kg.	of	net
	SMMMS/SMMS/ SMS/ Spunbond fabric.			conte		
			PE Film of relevant GSM	1.02	Kg.	per
				Kg.	of	net
				conte		
			Spun lace fabric of relevant GSM		Kg.	per
				Kg.	of	net
			David	conte		
			Pouch	. 1	piece	
			Inner box	<u> </u>	piece	
20	A : 1 2 D 1 :41/	1	Outer carton		piece	
39.	Angiography's Pack with	1 pcs.	Non woven SMMMS/SMMS/	1.04		per
	without Surgical Gown,		SMS/Spunbond fabric of relevant	Kg.	of	net
	drapes, covers, wrap,		GSM Laminated fahrie of polarient CSM	conte		12 24
	from non woven		Laminated fabric of relevant GSM	$\begin{vmatrix} 1.04 \\ \mathbf{V}_{\mathbf{G}} \end{vmatrix}$	Kg.	per
	from non woven SMMMS/SMMS/ SMS/			Kg.	of nt	net
	Spunbond fabric.		Spun lace fabric of relevant GSM	1.05		ner
I	pranotia morie.	[	Spuil ace laure of televalle USIVI	1.03	Kg.	per

	Kg. of net content
Pouch	1 per piece
Inner box	1 per piece
Outer carton	1 per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.274	M/s Maharani of India, New Delhi			
NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/083/AM-14/DES-V			
Re-fixation of input output norms against Advance Authorization No.0510356231 dated 05.06.2013.				

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of import item and change the word 'print' to 'design' as per amendment sheet issued by the CLA, New Delhi. The necessary correction has already been made with the approval of Chairman, Norms Committee-5. The Committee after deliberations agreed to give its ex-post-facto approval for the necessary amendment in the description of import item by changing the word 'print' to 'design' in this case.

(30)

Case No.275	M/s Madhu India Deco Ltd., Mumbai		
NC 24/AM-14, dt. 19.09.2013	File No.01/84/162/261/AM-13/DES-V		
Enhancement of Kraft Paper wastage from 10.19% to 15.42% to 100% EOU.			

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished the consumption data duly verified by the Central Excise Division, Sitapur and the application has not received through O/o the Development Commissioner, Noida Special Economic Zone, Noida. Accordingly, the Committee after deliberations

decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 17.10.2013.

(31)

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	Case No.276	M/s S. Khoday Silk Twisting Factory, Bangalore	
	NC 24/AM-14, dt. 19.09.2013	File No.01/84/50/165/AM-12/DES-V	
	Re-fixation of input output norms against Advance Authorization No.0710081266 dated 08.08.201		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.	Export Item	Export Qty.	Import item	Qty. allowed
No.				
1.	100% natural silk fabric	3146.860	100% raw thrown silk	4217 Kgs.
	(Mulberry raw silk)	Kgs	(twisted) yarn gummed	(including 34%
				wastage)

The R.A shall be advised to take necessary action subject to compliance of other usual conditions

(32)

Case No.277	M/s Gaurav International, Gurgaon
NC 24/AM-14, dt. 19.09.2013	File No.01/84/162/108/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510210180 dated 08.10.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided that this case may be submitted in the file for consideration.

## **Outside Agenda case**

(33)

Case No.5 M/s Richa Global Exports Pvt. Ltd. File No.01/84/50/145/AM-14/DES-V NC 24/AM-14, dt. 19.09.2013 Ratification of input output norms against Advance Authorization No.0510361115 dated 29.07.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for inclusion of Style No.318117 & 330831 in addition to the existing Style No.317770 in this case. The Committee after deliberations agreed with the request of applicant firm for inclusion of Style No.318117 & 330831 in addition to the existing Style No.317770 in this case.

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